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Title: Need to provide compensation to those displaced on account of setting up of Neyveli Lignite Corporation Ltd.

SHRI A. ARUNMOZHITHEVAN (CUDDALORE): Shri Jambulinga Mudaliar, was a great land lord from South Arcot District generously donated 600 acres of his land over which the present Maha Ratna Company NLC India Ltd., had its humble beginning. Through his effort, the then Madras State Government started a mining company in Neyveli on 05.03.1953. Later, it was taken over by Government of India and NLC was incorporated on 14.11.1956. Shri Jambulinga Mudaliar should be remembered forever for his great contribution and untiring efforts.

The total value of the land donated by Jambulingam Mudaliyar presently is Rs. 2000 crores. But unfortunately, his direct descendants were not provided anything substantial as compensation and are struggling to meet their daily expenses. His great grandsons don't have house of their own and live in rented houses in utter penury.

Not only the family members of Jambulingam Mudaliyar, but the direct descendants of several families who had donated their lands for NLC Ltd., are living without proper compensation or job. Most of them are working as temporary contract labour. As if rubbing salt on their wounds, the NLC management have reduced their working days from 26 days to just 12 days a month. This is really a gross injustice to those people on whose sacrifice the NLC empire has been built and reached this level.

I urge upon the Government to provide compensation and job opportunities to the kith and kin of those people on whose lands NLC Ltd., has now grown as an empire and to engage daily wage workers for maximum number of working days and make their work permanent.